

Annexure – 7

Name of the corporate debtor	C P S STEEL INDIA PRIVATE LIMITED
Date of commencement of CIRP	25/04/2022
List of creditors as on	08/05/2022

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Central Tax and Central Excise, Palakkad Division, Kerala.	Govt of India, Ministry of Finance / Dept of revenue	N/A	10/06/2022	22,35,81,470	16,41,86,668	Statutory Dues, Interest accrues therein and Penalties	NIL	NIL	No	NIL	NIL	NIL	92,50,000	5,01,44,802	Due to the appeal pending at the CESTAT.
2	State GST Dept, Special Circle, Palakkad, Kerala	Govt of Kerala, Ministry of State Finance / Dept of revenue	N/A	27/06/2022	4,55,69,309	4,55,69,309	Statutory Dues and Interest accrues therein	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL

3	Income Tax Dept, Central Circle - 2, Floor No.7, Aayakar, Bhawan, Mananchira Kozhikode - 673001, Palakkad, Kerala,	Govt of India, Ministry of Finance / Dept of revenue	N/A	29/06/2022	5,52,896	5,52,896	Statutory Dues and Interest accrues therein	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL
4	The Assistant Officer, ESI Corporation Regional Office, Panch Deep Bhavan, Thrissur, Kerala - 680020	Govt of India, Ministry of Labour	N/A	04/07/2022	26,448	26,448	Statutory Dues and Interest accrues therein	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	NIL